

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**CALYX LENORA REALTY LLP OPERATING IN CONSTRUCTION BUSINESS**  
**AT PUNE**

(Under sub-regulation(1)of regulation 36A of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	CALYX LENORA REALTY LLP - ACIFS1156R & AAJ-1235
2.	Address of the registered office	CTS No. 1621/80, Office No. 401, 4th Floor, Supreme Ikon, Baner, Near Sakal Nagar, Pune, Maharashtra – 411007
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Survey No. 155, Hissa No. 1 and Survey No.155 Hissa No. 2/1/1 and Survey No. 157/2/2 Vadmukhwadi, Charholi Fata, Pune 412105
5.	Installed capacity of main products/ services	Available information will be shared upon receiving a request at <a href="mailto:cirp.calyxlenorarealtyllp@gmail.com">cirp.calyxlenorarealtyllp@gmail.com</a>
6.	Quantity and value of main products/ services sold in last financial year	NA
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, are available at URL:	At office address of RP: APMH & Associates LLP, D-613/614, Neelkanth Business Park, Nathani Road, Opp. Railway Station Vidyavihar West, Mumbai – 400086. <a href="http://surl.li/mcwij">http://surl.li/mcwij</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	<a href="http://surl.li/mcwgq">http://surl.li/mcwgq</a>
10.	Last date for receipt of expression of interest	6 <sup>th</sup> April, 2024 (original submission date 6 <sup>th</sup> March, 2024)
11.	Date of issue of provisional list of prospective resolution applicants	16 <sup>th</sup> April, 2024
12.	Last date for submission of objections to provisional list	21 <sup>st</sup> April, 2024
13.	Date of issue of final list of prospective resolution applicants	1 <sup>st</sup> May, 2024

14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	6 <sup>th</sup> May, 2024
15.	Last date for submission of resolution plans	5 <sup>th</sup> June, 2024
16.	Process email id to submit EOI	<a href="mailto:cirp.calyxlenorarealtyllp@gmail.com">cirp.calyxlenorarealtyllp@gmail.com</a>



**ATUL MEHTA**  
Resolution Professional  
**IBBI/PA-001/IP-P01020/2017-2018/11670**  
**AFA Validity till: 4/12/2024**

**Reg. Add:** D613/614, Neelkanth Bussiness Park,  
Nathani Road, Vidyavihar West, Mumbai City, Maharashtra-400086

Place: Mumbai  
Date: 23<sup>rd</sup> March, 2024